

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
SOUTH EAST DISTRICT, SAKET COURT COMPLEX: NEW DELHI

No. 1569-1608 /Genl./SE/Saket/2019

Dated, New Delhi 08/02/19.

Copy of the Letter forwarded for information:-

- 1 All the Judicial Officers, posted at South East District, Saket Courts, New Delhi.
- 2 Dealing Assistant, R&I Branch, to upload on Layers.

JD Kulesh
08/02/19

(J D Kulesh)
Sr. A.O.(J), Gen. Branch/SED
Saket Courts, New Delhi

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Subject:- Reg. Prayer Meeting of Mrs. Saroj Narain, revered wife of Late Mr. Justice Prakash Narain.

With profound sorrow and grief this is to inform that Mrs. Saroj Narain, revered wife of Late Mr. Justice Prakash Narain, former Chief Justice of Hon'ble High Court of Delhi, had left for her heavenly abode on 06th February, 2019.

The 'Prayer Meeting' in her memory will be held on Saturday, i.e. 09th February, 2019 from 04:00 pm to 05:00 pm at Arya Samaj Community Hall, 'C' Block (Near Gumbad), Defence Colony, New Delhi.

Contact No. of Ms. Renuka, daughter of Late Mr. Justice Prakash Narain is 9810069301.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 37-8339/ACJ(Central)/2019

Dated, Delhi the 08 FEB 2019

Copy forwarded for necessary information and necessary action to:

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South-West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DIJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalaya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member-Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini / Saket / KKI Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
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08/02/19